

## RAJYA SABHA

*Friday, the Uth May, 1962/the 21st  
Vaisakha, 1884 (Saka)*

The House met at eleven of the clock, MR. CHAIRMAN in the chair.

### FAREWELL TO THE CHAIRMAN

THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): Mr. Chairman, Sir, I am grateful to you for the opportunity given to me to say a few words. Today, I believe, is the last day when we shall have the honour of your presiding over this House, henceforth you will be presiding over more important organisations, *i.e.* the nation itself. We are, on the one hand, a little sad at your leaving us here, because you have made this House with yourself as the Chairman rather a unique place and have converted it into a large family, sometimes apparently quarrelling but really a family under your guidance. On the other hand, Sir, we are of course glad that you are going to the highest office that this country has to offer, and we are quite sure that by being there you will exercise your charm to convert this huge nation also into a large family, what we call national integration. But so far as this House is concerned—I mean no disrespect to the distinguished Vice-President who has recently been chosen and who will be welcomed by us here nevertheless—it is perfectly true that every Member of this House will miss you here.

Between these rival emotions and feelings, a little sad that you are leaving a place which you have fashioned and moulded during the last ten years and our joy at the opportunity that you are going to have to mould and fashion the nation itself, between these conflicting emotions, I do not quite know what to say except that, as one associated—though somewhat informally, because I am not a Member of this House—with this House, I feel sad that I 238 RS—1.

you are going to leave us. I am sure that every Member of this House feels a little sad and also feels glad that you are going to take charge of the most responsible office in India.

May I, therefore, express these dual emotions to you, Sir, express our regret that you are leaving us and express our joy that you are leaving us for a larger sphere of influence and work?

SHRI BHUPESH GUPTA (West Bengal): Mr. Chairman, Sir, on this occasion I rise on behalf of the Communist Bloc to say a few words with feelings of both sorrow and happiness, sorrow because this House shall be missing you, Sir, in this Chair, happiness because you are going to be elevated to the highest position in the State. Only the future can tell whether the loss here will be compensated by the gains of your role from your new situation. We, however, hope that none of us will have any reason to complain that we have only lost but not gained.

You, Sir, will have no doubt noted that your candidature for the Presidency of this great Republic of ours has been supported not only by the party in power but by us and other parties of the Opposition. In a political set-up where contending parties with conflicting ideologies and policies exist, this more or less universal acceptance of you as the President is in itself a great tribute to your qualities, and accomplishments. I am sure, Sir, you will always cherish it and draw the right conclusions from this.

We have been associated with you in this House for the last ten eventful years. You have long been known as a man of deep scholarship and learning. But in these ten years by your role as the Vice-President, and more particularly as the Chairman of this House, you have unfolded another side of your character. You have shown that you are a wise statesman with deep human sympathies. In this role of yours what has

[Shri Bhupesh Gupta J

attracted us and the people most is your broad vision and your fundamentally non-partisan outlook. In the present context of our political life it is not easy for anyone to be a dignitary of the State and yet maintain such an attitude.

You have been, Sir, a guide and teacher in our House. You will agree that we have always treated you as something more than a mere Presiding Officer. This we have done not only because of your outstanding qualities as a man of profound learning, we have done so because we have generally found in you a Presiding Officer who knows how to combine his leadership and guidance with high intelligence, good humour, tolerance and, above all, with the awareness that the democratic opposition has a significant creative role to play in the fashioning of our parliamentary institutions. In the course of ten years you have, Sir, helped to build up certain traditions and ways peculiarly our own and which are not mere copy-book repetitions of either the May's Parliamentary Practice or what is said in the rigid lifeless rules and procedures. We hope these traditions will continue to live and will be further enriched.

Our parliamentary institutions, Mr. Chairman, can prosper and grow stronger only if they respond to the strivings and aspirations of the masses, only if we constantly endeavour to transform these institutions as instruments of service to the people.

Under our Constitution, Sir, President of the Republic is a part of our Parliament and he is unquestionably the Constitutional Head in a system where Parliament is supreme. This perhaps will make your position difficult at times and may find you in situations not always encouraging or inviting. But we hope that those who advise you and on whose actions you have to put the seal of your Constitutional authority will display due regard for your humane ideas and democratic approaches. **You, Sir,**

will be invested with the **highest** moral authority that our Republic can bestow on anyone.

We fervently hope that this moral authority and power will be exercised to prevent another World War and end colonialism, to promote the noble cause of world peace and national independence. Let the message of peace for mankind and freedom for all nations acquire **new** strength when you assume your **new** office. We also sincerely hope that on the home front you will devote all your wisdom and energies in strengthening the forces of democracy and in eliminating poverty and hunger and social injustices. For this, Sir, you have the sanction of the Preamble and the Directive Principles of our Constitution itself and you have all our unstinted support.

As you leave us today in this House, Sir, our best wishes go with you. Let the bonds of ten years\* which you have built up between you and us in this House live for ever. Let them give you new inspiration and courage. Let these bonds give us new hope and confidence for the future that lies ahead.

Once again I thank you, Sir, and give you all our best wishes and fervent feelings.

**श्री गंगाधर सिंह (बिहार) : भादरबीय सभापति महोदय, इस सदन के सभापति की हैसियत से हमारे बीच में आपकी उपस्थिति का आज यह अंतिम दिन है। अभी इस सदन में जैसा कि प्रो. इम मिनिस्टर ने और हमारे मित्र श्री भूश गुप्त ने कहा आप सिर्फ इस सदन में सभापति की हैसियत से नहीं रहे बल्कि हमारे सदन की परिवार के मुखिया और कर्त्ता के रूप में रहे हैं। इसलिख आज आपसे अलग होने पर जो भावना हमारे भीतर है वह सिर्फ बाहरी विच्छेद की भावना नहीं है, वह हृदय में वियोग की भावना है। देश के दूसरे लोग आप शाम को जब आपके चुनाव का बास्ता फल निकलेगा, परिणाम**

निरुलेगा, तो खूब आनन्द मनायेंगे और साथ में हम भी आनन्द मनायेंगे। लेकिन हमारे आनन्द में इस व्यक्तिगत विरोध की भी थोड़ी-थोड़ी झार रहेगी। हमारे इस आनन्द में आपसे अलग होने का मजाल भी रहेगा। इस सदन के जो सदस्य रहे हैं, आपकी अनुपस्थिति में आपके वगैर इस सदन की कल्पना करने में और अपने को टुडजस्ट करने में उनको थोड़ा समय लगेगा। इस सदन की जो तस्वीर हम लोगों के दिमाग में अब तह रही है, उसके आप सबसे अभिन्न और रसुख भंग रहे हैं। आज देश के साथ हम भी उसी तरह प्रयत्नता अनुभव करना चाहते हैं, और प्रयत्न भी हैं, लेकिन आदमी बिल्कुल सम्बैकेटव नहीं हो सकता, सम्बैकेटव भी होता है, व्यक्तिगत भावनाओं से बिल्कुल ऊपर नहीं उठ सकता। व्यक्तिगत भावना के चलते विरोध की भावना भी हमारे हृदय पर अधिकार हमारे हुए है।

श्रीमान्, आप जब राष्ट्रपति का पद ग्रहण करेंगे, तो आपसे देश को बड़ी बड़ी अपेक्षाएँ होंगी। प्रीक विचारकों ने जिस दार्शनिक शासक की कल्पना की, उसी दार्शनिक शासक के रूप में देश आपको देखना चाहेगा और देश को उसकी अपेक्षा होगी। बुझे उम्मीद है कि जिस तरह इस सदन में भिन्न भिन्न तानों से आने वाले, भिन्न भिन्न विचारों के, भिन्न भिन्न राजनैतिक दलों के लोगों को आपने एक परिवार का रूप दिया है, उसी तरह से भिन्न भिन्न तानों के बावजूद भिन्न भिन्न भावनाओं के बावजूद, भिन्न भिन्न रहन-सहन और खानपान के बावजूद आप देश को एक परिवार का रूप देने जिसकी आज सबसे बड़ी आवश्यकता है।

श्रीमान्, भारतीय परम्परा और आधुनिकता दोनों का संगम आपका जीवन, आपका चरित्र और आपका व्यक्तित्व रहा है। आज हमारे देश को इसी वीर्य से आवश्यकता है कि वह प्राचीनता और नवीनता

का संगम हो और नुझे पूरी उम्मीद है कि आपके राष्ट्रपति-काल में देश को वह स्थान प्राप्त होगा। हम जहाँ तक बढ़ हैं, उससे और आगे बढ़ेंगे, और हमारा देश रक्षा के सूत्र में और ज्यादा बनेगा और जो आशाएँ और आकांक्षाएँ देश की हैं वे पूरी होंगी।

इन्हीं शब्दों के साथ मैं आज आपकी विदाई में अपनी श्रद्धांजलि अर्पित करता हूँ।

SHRI DAHYABHAI V. PATEL (Gujarat):  
Sir, I rise to associate myself with the sentiments expressed by the previous speakers. I am comparatively a new-comer to this House but from the moment I stepped in, you have been kind and considerate to me. It is because of your manner of dealing with Members of this House that perhaps we have been able to adjust ourselves. The manner adopted by you for the conduct of business in this House is something far beyond what the letter of the Constitution, or the law has said. We hope, Sir, that in the new post that you will occupy you will also be able to adapt these qualities of head and heart to the furtherance of the cause of our country and what our country stands for.

**श्री ए० बी० वाजपेयी (उत्तर प्रदेश) :**  
सभामति महोदय, विदा की इस रीति में हमारे हृदयों का विह्वल होना स्वाभाविक है और यह विह्वलता उन सदस्यों के लिये और भी बढ़ जाती है—और उनमें से मैं एक हूँ—जो इसी सत्र में निर्वाचित हो कर इस सदन में आये हैं। इतने अल्प-काल में हमने इस बात का अनुभव किया है कि एक महान् व्यक्तित्व अपनी आभा से सम्पूर्ण वातावरण को किस प्रकार प्रभावित कर सकता है। सदन के नियम और उपनियमों से ऊपर, आपके व्यक्तित्व ने हमारा जो मार्ग-दर्शन किया है उसको शब्दों में वर्णित नहीं किया जा सकता। नये सदस्यों को आपका अभाव और भी खटकेंगा। लेकिन यहाँ से विदा

[श्री ए० बी० वाजपेयी]

लेकर भारतीय गणराज्य के सर्वोच्च अधिकारी के नाते आप हमारे राष्ट्रपति के रूप में अधिकार ग्रहण करेंगे, यह हमारे लिये बड़ी प्रसन्नता की बात है और हम विश्वास करते हैं कि जिस व्यक्तित्व के चुम्बकीय आकर्षण से विभिन्नताओं में एकता स्थापित करने में आप सफल हुए हैं, राष्ट्रपति के रूप में भी आपके पथ-प्रदर्शन में सम्पूर्ण राष्ट्र अपने प्राचीन गौरव, गरिमा और उज्ज्वल भविष्य का समन्वय करते हुए प्रगति के पथ पर आगे बढ़ेगा। इस सदन में आपने जो परम्पराएँ स्थापित की हैं, उनका हम आगे पालन कर सकें, इसकी परमात्मा हमको शक्ति दे। आपके जाने के साथ जो एक आलोक इस सदन में से जाता हुआ दिखाई देता है उसे हम बनाये रख सकें, उसे बढ़ा सकें, यही इच्छा है।

इन शब्दों के साथ मैं अपनी विनम्र श्रद्धांजलि आपकी सदा में प्रस्तुत करता हूँ।

DR. SHRIMATI SEETA PARMA-NAND (Madhya Pradesh): Mr. Chairman, I hope it will not look odd for me to say a few words when the Leader of the Congress Party in Parliament has already paid his tribute but I feel that women, though they do not form a separate party, who have come to Parliament newly require a lot of encouragement and guidance. Whenever there was any difficulty, we always felt that we could look upon you and those of us who had any difficulty or grievance could always put it before you as our friend, philosopher and guide that you really are. It would, therefore, be proper to say that the women Members in this House may feel orphaned when you leave them. Mr. Saksena, an old Member of the House, said once, when you were absent for two or three days, that the House felt orphaned because of your absence and he did not like to sit in the House

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when you were not there. Well, Sir, this somewhat expresses the feeling of all women Members to whom you have, relying, I suppose, on article 1J of the Constitution which says that women and backward classes have to be given a little preferential treatment, shown all indulgence. Therefore, I would like the thanks of the women Members to go on record. You are going to a high office, as has been stated, but we really would miss you in this House.

RAJKUMARI AMRIT KAUR (Punjab): Mr. Chairman, I am privileged to join in the chorus of appreciation and in the encomiums of praise that have been showered upon you quite rightly this morning by every speaker. You have raised the dignity of this House. You have conducted its\* affairs with rare distinction, with serenity and above all with wisdom. You have been just and fair, patient and forbearing and we, every one of us, whether individually or collectively, have received from you the utmost consideration and we have been privileged always to learn from you. You have had a right to demand standards of behaviour from us because you have set those standards yourself. We shall miss you more than we can say. But we rejoice that you are not leaving Delhi, that you are not leaving public life, but that you have been promoted to the highest office that is within the power of the chosen representatives of this country to bestow on any of its citizens. We wish you well and we are sure that with all the qualities of head and heart with which you are so richly blessed you will continue to guide the country's affairs with the same wisdom and statesmanship, with the same kindness, courtesy and charm which have so distinguished you as our Chairman.

God bless you.

SHRI A. D. MANI (Madhya Pradesh): May I have the privilege of speaking on behalf of the unattached

and independent Members of the House who do not form a party but who would like to be associated with the very warm tributes that have been paid to you on this great and memorable occasion? Sir, if I may say so, with great respect to you, you will go down as one of the great Speakers of the world. It was said of Speaker Lenton, Speaker of the House of Commons in the days of Charles I, that he gave a tone to British parliamentary institutions and I may say here—and all of us in this House would agree—that you have given also a tone to parliamentary institutions in Delhi. This House has witnessed many memorable spectacles and one of them has been very recent when at your request the leaders of the Opposition withdrew their amendments that they had submitted to the Motion of Thanks on the President's Address. I think it is without any parallel in the history of the world where on account of the personal influence of the Chair the members of the Opposition have withdrawn which have been tabled on behalf of their parties. We have also witnessed the good-humoured spectacle of your asking the Prime Minister as well as the Leader of the Opposition to resume their seats when a matter was discussed. All these things happened only a few days ago.

I think the Prime Minister said that you have always treated us as members of a family. I may say that we have always regarded you as the Father of the House in more than one sense of the term. We shall carry always the most warm recollections of your chairmanship of this Chamber and we shall regard our being a member of this Chamber under your chairmanship as one of the inestimable privileges of our lifetime. Sir, your conduct of the proceedings of this Chamber have been marked by a good deal of tolerance. You have never allowed matters to go beyond flash-point. As one of the remarkable achievements of your chairmanship during the last ten years

there has not been a single ruling from the Chair whatever the occasion might have been. Whenever tempers were lost and a stormy situation was created you tried to dissolve it by a warm-hearted smile. And this is the way in which parliamentary institutions should be run in our great country.

Sir, you are going to a very high office and I am sure in that high office which you are going to take up on the 13th May you will exercise those gifts of tolerance and broad-mindedness which are so essential for our country. We had the privilege of seeing you inaugurate the Conference on National Integration. That is the greatest problem before the country and there is no better person than you, to work for national integration.

In the great office which you will assume shortly the best wishes of this House are with you for the success of your endeavour. We hope that, even though you may not be very easily accessible now as you always have been here in your Chamber, you will have a soft corner for the Rajya Sabha which has been contributing in its own way to the development of parliamentary institutions in the country.

MR. CHAIRMAN: Friends, I am greatly moved by the sentiments you have expressed just now. I have been in close and intimate association with this House for the last ten years and so to sever my connection with this House is not a matter of pleasure. It is a matter of sorrow but I have to obey the call and move my activities to another sphere.

I should like to say that if my chairmanship of this House has been successful it is due to the goodwill and affection which all these Members have shown to me. My ignorance of parliamentary processes and procedures is condoned; my faults are

[Mr. Chairman.]

forgiven and my errors are overlooked. I do not pretend that I conformed to the strict rules and procedures of parliamentary business. I have not done that and if you still are tolerant with me, it shows your generosity of mind and your tolerance of spirit.

Some functions have been assigned to me in the speeches just made. The Prime Minister has said that I should work for national solidarity. Every one of us has to work for that. Mr. Bhupesh Gupta said that poverty and hunger required to be removed if the nation is to cohere, if it is to become a solid coherent community. He has also pointed out that we are living in crucial times, that the resumption of nuclear tests by the two great Powers poses a considerable threat to the future of humanity. This competition in crime has only one end—eventual disaster—and if we are to check that drift, a move forward in men's minds and hearts is necessary; a psychological and moral revolution is called for and to the best of my ability I will try. Nobody can do more. I have been lucky so far as these problems are concerned. This country has been fortunate in having an illustrious Prime Minister to guide its destiny in these fateful years, man of rare courage, vision and imagination, sensitive to the currents in this country and elsewhere, who has induced in many people love and loyalty which will make millions pass through fire with him and for him. He has developed such a personality. I enjoyed his affection and friendship all these ten years. I was able to do something with regard to the enhancement of the prestige of this House also because I had his consistent support all these years in these matters.

We have been lucky in the Leaders of our House. When I took charge, it was Mr. Gopaldaswami Ayyangar; he was succeeded by Mr. Biswas, then by Mr. Govind Ballabh Pant and

then by Hafiz Sahib whom I see here, all able men, competent men, working for the single purpose of enhancing the well-being of this country. The Members who served on Committees as Chairmen and as Members' Leaders of this side and that side have always been co-operative. Even when we found Mr. Bhupesh Gupta co-operative with an effort, he was ultimately co-operative. So, we have to appreciate his loyalty to the Chair and to the House which made this House work so smoothly.

I should take this opportunity to pay a tribute to our Secretary who has been with us from the very beginning. His vast experience, his good judgment, his sense of fair-mindedness, his capacity to be just to all people, these things have helped me considerably. He was assisted by a competent and loyal staff. We never had any bickerings, any complaints, even from Class IV members. We worked together as one family as the Prime Minister was good enough to express and I am sure that this same spirit will continue in years to come.

I am happy that the new Chairman is a distinguished educationist and experienced administrator known for his wisdom, for his dignity and bearing, patience and tolerance. I hope this House will give him the same co-operation which it has extended to me and I am sure that his term of office will be a successful one.

All that I wish to say is that I am sorry that I will miss these daily contacts with the Members of the House both in the House and in my chamber and I will cherish this ten-year period as one of the most precious possessions of my life.

[THE DEPUTY CHAIRMAN in the Chair] PAPERS

**LAID ON THE TABLE**

**I, STATEMENT re CONSTITUTION OF BOARD OF TRADE**

**II. STATEMENT OF ACCOUNTS OF COIR BOARD, ERNAKULAM FOR 1959-60**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR) : Madam, on behalf of Shri Manubhai Shih, I beg to lay on the Table—

**I. A copy of a statement regarding the Constitution of the Board of Trade. [Placed in Library. See No. LT-101/62.1]**

**II. Annual Certified Statement of Accounts of the Coir Board, Ernakulam, for the year 1959-60, under section 17 of the Coir Industry Act, 1953. [Placed in Library. See No. LT-102/62.]**

**THE MYSORE HIGH COURT (VACATION) ORDER, 1962**

SHRI B. N. DATAR: I also lay on the Table, under sub-section (2) of section 23A of the High Court Judges (Conditions of Service) Act, 1934, a copy of the Ministry of Home Affairs Notification S.O. No. 1488, dated the 5th April, 1962, publishing the Mysore High Court (Vacation) Order, 1962. [Placed in Library. See No. LT-107/62.]

**CENTRAL BOARD OF REVENUE NOTIFICATIONS**

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI TARKESHWARI SINHA): Madam, I beg to lay on the Table—

- (a) A copy of the Central Board of Revenue Notification S.O. No. 955, dated the 26th March,

1962, publishing the Income-tax (Certificate Proceedings) Rules, 1962.

- (b) A copy of the Central Board of Revenue Notification S.O. No. 1370, dated the 5th May, 1962, publishing corrigenda to Government Notification S.O. No. 955, dated the 26th March, 1962.

[Placed in Library. See No. LT-99/62 for (a) and (b).]

- (c) A copy of the Central Board of Revenue Notification S.O. No. 969, dated the 26th March, 1962, publishing the Income-tax Rules, 1962, under section 296 of the Income-tax Act, 1961.

- (d) A copy of the Central Board of Revenue Notification S.O. No. 1371, dated the 7th May, 1962, publishing corrigenda to Government Notification S.O. No. 969, dated the 26th March, 1962.

[Placed in Library. See No. LT-100/62 for (c) and (d).]

**I. APPROPRIATION ACCOUNTS (POSTS AND TELEGRAPHS), 1963-61**

**II. AUDIT REPORT (POSTS AND TELEGRAPHS), 1962**

SHRIMATI TARKESHWARI SINHA: I also lay on the Table, under clause (1) of article 151 of the Constitution, a copy each of the following:—

- I. Appropriation Accounts (Posts and Telegraphs), 1960-61. [Placed in Library. See No. LT-98/62.]
- II. Audit Report (Posts and Telegraphs), 1962. [Placed in Library. See No. LT-97/62.]